

No. Adm/ /2020

PRL. DISTRICT & SESSIONS COURT,
BIDAR,
DATED: 15-06-2020


NOTIFICATION

Sub: Arrangement for permitting advocates for physical filing at concerned courts at Taluka Places of Bidar Unit-reg.

In pursuance to the new Standard SOP issued by the Hon'ble High Court of Karnataka, Bengaluru, the following arrangement is made out enabling advocates to obtain permission for physical filing at concerned Taluka Courts of Bidar Unit.

Initially, the concerned advocates shall send their requests for obtaining permission to the concerned courts to the email addresses as shown in the below table. Thereafter, the concerned Administrative CMOs/Incharge CMOs as shown in the below table, after perusal of such requests, shall communicate the permission for same to the advocates through Whatsapp/Text SMS to the concerned advocates.

Sl. No	Name of CMO/Incharge	the Name of the Court	Contact No.	Email ID to which the advocates shall send their requests to obtain permission to file physical filing
1	Sri. Nisar Sheristedar	Ahemad, Senior Civil Judge & JMFC., Court Bhalki	9739397996	scj-bhalki@ka.gov.in
2	Sri. Sheristedar	Basavaraj, Civil Judge & JMFC., Court Bhalki	9741604555	cj-bhalki@ka.gov.in
3	Sri. Santosh FDA,	Patwari, Senior Civil Judge & JMFC., Court Aurad-B	9980241773	scj-aurad@ka.gov.in
4	Sri. Basavaraj, FDA	Civil Judge & JMFC., Court Aurad-B.	9916369636	cj-aurad@ka.gov.in
5	Sri. Shivaraj, Sheristedar	Senior Civil Judge & JMFC., Court Humnabad	9449336960	scj-homnabad@ka.gov.in
6	Sri. Sheristedar	Anilkumar, Civil Judge & JMFC., Court Humnabad	8123739575	cj-homnabad@ka.gov.in
7	Sri. Prabhu, Sheristedar	Senior Civil Judge & JMFC., Court Basavakalyan	9108181481	scj-basavakalyan@ka.gov.in
8	Smt. Sheristedar	Mahananda, Civil Judge & JMFC., Court Basavakalyan	9741853777	cj-basavakalyan@ka.gov.in


(Kadloor Satyanarayanacharya)
Pri. Dist & Sessions Judge,
Bidar.

Copy to:

1. The Prl. Family Judge, Bidar
2. The I Addl. District & Sessions Judge, Bidar
3. The II Addl. Dist. & Sessions Judge, Bidar (Sitting at B.Kalyan)
4. The Prl. Senior Civil Judge & CJM, Bidar
5. The I Addl. Senior Civil Judge & CJM Bidar
6. The II Addl. Senior Civil Judge & JMFC Bidar.
7. The Senior Civil Judge, Basvakalyan
8. The Senior Civil Judge & JMFC Humnabad
9. The Senior Civil Judge & JMFC, Bhalki.
10. The Senior Civil Judge & JMFC, Aurad-B.
11. The Prl. Civil Judge & JMFC-II, Bidar
12. The I Addl. Civil Judge & JMFC-II, Bidar
13. The II Addl. Civil Judge & JMFC-II, Bidar
14. The Prl. Civil Judge & JMFC Humnabad
15. The Addl. Civil Judge & JMFC Humnabad.
16. The Civil Judge & JMFC, Basavakalyan
17. The Addl. Civil Judge & JMFC, Basavakalyan.
18. The Civil Judge & JMFC, Bhalki.
19. The Addl. Civil Judge & JMFC., Bhalki.
20. The Civil Judge & JMFC, Aurad-B.
21. The District Government Pleader, Bidar.
22. The District Bar Association, Bidar.
- 1394/20 23. The Software Technician of this court for information with a direction to web host the same on the official website of this office.
28. Adm. File.

With a request to display the same on notice board of your court and also to circulate the same to the concerned Bar Associations